

MOTIONS FOR ELECTIONS/APPOINTMENTS OF MEMBERS TO VARIOUS COMMITTEES/BODIES

Sl. No.	Date	Name of the Committee/Body	<u>Time taken</u>
			<u>Hrs.Mts.</u>
1.	17-10-2008	Central Supervisory Board Constituted Under Section 7 (1) of the Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994	0-01
2.	-do-	Post-Graduate Institute of Medical Education and Research, Chandigarh	0-01
3.	21-10-2008	Joint Committee on Offices of Profit	0-01
4.	22-10-2008	Tobacco Board	0-01
5.	-do-	Employees' State Insurance Corporation (ESIC)	
6.	-do-	Central Advisory Committee for the National Cadet Corps	
7.	23-10-2008	Rajghat Samadhi Committee	0-01
8.	-do-	National Shipping Board	0-01
9.	-do-	Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry	
10.	24-10-2008	Coconut Development Board, Kochi	0-01
11.	12-12-2008	Governing Council of the North-Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong	0-01
12.	-do-	Indian Council of Agricultural Research Society	
13.	15-12-2008	Court of the Aligarh Muslim University	0-01
14.	23-12-2008	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	0-01
15.	-do-	Committee on Public Undertakings	
16.	-do-	Committee on Official Language	
17.	-do-	Central Advisory Committee Constituted under Section 3 of the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996	0-01

MATTERS RAISED WITH PERMISSION

1. On the 21<sup>st</sup> October, 2008:—

(i) Dr. Ejaz Ali raised a Question of Privilege regarding police brutalities and ill-treatment meted out to him by the Delhi Police Personnel.

Shri Shivraj Vishwanath Patil, Minister of Home Affairs, responded.

The Deputy Chairman informed the House that the matter has already been referred to the Committee of Privileges.

(ii) Shrimati Brinda Karat raised a matter regarding alleged beating of students from North India by workers of MNS in Maharashtra.

The following Members spoke:—

- (i) Shri Sharad Yadav
- (ii) Shri Yashwant Sinha
- (iii) Shri Rajniti Prasad
- (iv) Shri Manohar Joshi
- (v) Shri Digvijay Singh
- (vi) Shri Virendra Bhatia
- (vii) Shri Syed Azeez Pasha

Shri Shivraj Vishwanath Patil, Minister of Home Affairs, responded.

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2. On the 22<sup>nd</sup> October, 2008:—

(i) Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding credit rating agencies.

(ii) Shri Tiruchi Siva raised a matter regarding plight of Tamils in Sri Lanka.

The following Members spoke:

- (i) Dr. V. Maitreya
- (ii) Shri D. Raja
- (iii) Shri T.K. Rangarajan
- (iv) Shri Su. Thirunavukkarasar

(iii) Shri Shantaram Laxman Naik raised a matter regarding alleged atrocities on Christians in Orissa and Karnataka.

3. On the 23<sup>rd</sup> October, 2008:—

(i) Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding service pay, emoluments and pensions.

(ii) Dr. C.P. Thakur raised a matter regarding economic imbalance leading to conflicts in the country.

(iii) Shri Yashwant Sinha raised a matter regarding pollution in Damodar river.

(iv) Shrimati Brinda Karat raised a matter regarding reported disclosure regarding bomb blasts in Malegaon and Modasa on September 29, 2008.

4. On the 24<sup>th</sup> October, 2008, Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding reported withdrawal of officials from the Indian Embassy on the eve of Prime Minister's visit to Beijing.

Shri Anand Sharma, Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Information and Broadcasting, responded.:—

5. On the 12<sup>th</sup> December, 2008:—

(i) Shri Ali Anwar Ansari raised a matter regarding firing by police on peaceful gathering of tribals in Jharkhand.

(ii) Sardar Tarlochan Singh raised a matter regarding farmers' agitation for substantial reduction in the prices of diesel and petrol.

(iii) Shri Nand Kishore Yadav raised a matter regarding scarcity of fertilizer in the country especially in Uttar Pradesh.

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(iv) Shri Sanjay Raut raised a matter regarding gallantry awards to Police Officers who laid their life fighting terrorists in Mumbai.

(v) Shri M.V. Mysura Reddy raised a matter regarding construction of Babli and other projects on Godavari by the Government of Maharashtra.

6. On the 15<sup>th</sup> December, 2008:—

(i) Shri Ali Anwar Ansari raised a matter regarding reported suicide by weavers in the country.

(ii) Shri D. Raja raised a matter regarding serious flood situation in Tamil Nadu.

(iii) Dr. Murli Manohar Joshi raised a matter regarding strike by Central University teachers.

(iv) Shri Shantaram Laxman Naik raised a matter regarding demand to clear pending cases of pension to freedom fighters of Goa.

7. On the 16<sup>th</sup> December, 2008:—

(i) Dr. V. Maitreyan raised a matter regarding allotment of spectrum.

The following Members also spoke:—

(i) Shri Tapan Kumar Sen

(ii) Shri Prakash Javadekar

(ii) Dr. K. Malaisamy raised a matter regarding situation arisen out of power cut in Tamil Nadu.

(iii) Shri Moinul Hassan raised a matter regarding de-recognition of degree of Primary Teacher Training by NCTE in West Bengal.

(iv) Shri Sanjay Raut raised a matter regarding inducement of doctors by pharmaceutical companies.

8. On the 17<sup>th</sup> December, 2008:—

(i) Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding illegal immigration/infiltration in Assam, West Bengal and in other states of the country.

(ii) Shri Naresh Gujral raised a matter regarding storage of food grains in the open in Punjab.

(iii) Shri Prasanta Chatterjee raised a matter regarding non-inclusion of University Officers in the recommendation of 6<sup>th</sup> Pay Review Committee of the UGC.

9. On the 19<sup>th</sup> December, 2008:—

(i) Shri Amar Singh raised a matter regarding appointment of the Director, AIIMS.

(ii) Shri Matilal Sarkar raised a matter regarding fatal accident at the Jayant colliery of Northern coalfields Limited leading to death of five workers.

(iii) Shrimati Brinda Karat raised a matter regarding demand for more allocation of foodgrains to States in view of increased buffer stocks.

(iv) Shrimati Viplove Thakur raised a matter regarding closing of schools in Himachal Pradesh opened under the Sarva Siksha Abhiyan.

(v) Shri Lalit Kishore Chaturvedi raised a matter regarding differences between the Ministry of Road Transport and NHAI.

(vi) Shri S.S. Ahluwalia raised a matter regarding reported statement by a Union Minister regarding death of ATS Chief Hemant Karkare in terrorist attack in Mumbai.

The following Members also spoke:—

- (i) Shri Manohar Joshi
- (ii) Shri Bharatkumar Raut

*(Total Time taken: 4 Hrs. 07 Mts.)*